

For 1957-58 a sum of Rs. 35 lakhs—Rs. 26 lakhs as loan and Rs. 9 lakhs as grant—has been allocated to Bihar for small-scale Industries schemes. The regional Institute, Calcutta and the Branch Institute at Patna will assist the State Government in formulating the schemes for small-scale industries to be implemented by the State Government.....”

ये जो ३२ स्कीम्स हैं, इन स्कीम्स की नेचर क्या है और कौन से इन में काम होंगे ?

श्री मनुभाई शाह : इस में लाक मेकिंग, स्मिथी, ग्लास मेकिंग वगैरह छोटी छोटी १६ इंडस्ट्रीज आ जाती हैं। हर एक सेंटर में एक या दो इंडस्ट्रीज लगाई जायेंगी।

श्री विभूति मिश्र : एजुकेटिड अन-एम्प्लायड के बारे में इस स्टेटमेंट में कहा गया है :

“One Production centre for Educated unemployed has been approved to be started during the current year.....”

मैं जानना चाहता हूँ कि इस में कितने एजुकेटिड अन-एम्प्लायड को लिया जायगा ?

श्री मनुभाई शाह : जो सेंटर पटना में लगेगा, आशा है उस के अन्दर ७५ से ८० तक लड़कों को सिखाया जायगा।

पंडित द्वा० ना० तिवारी : क्या मैं जान सकता हूँ कि यह जो १६ आइटम्स स्माल स्केल इंडस्ट्रीज के हैं, उनमें सीप के बटन बनाने के कारखाने के सम्बन्ध में क्या कोई सुझाव आया है ?

श्री मनुभाई शाह : फिलहाल तो नहीं है लेकिन वहां अगर ऐसा कारखाना चालू करने की जरूरत समझी गई तो उसके बारे में सोचा जायगा।

श्री म० ना० सिंह : मैं जानना चाहता हूँ कि इस तरह के स्माल स्केल इंडस्ट्रीज के कारखाने बिहार के उन जिलों में चलाने की क्या कोई स्कीम है जहां कि कोई स्माल स्केल इंडस्ट्रीज के चलाने का इंतजाम नहीं है जैसे कि सारन जिला ?

श्री मनुभाई शाह : जैसा मैंने अपने ओरिजनल रिप्लाइ में कहा, किस जगह किस स्कीम को किस तरीके से करना इस की सारी जिम्मेदारी स्टेट गवर्नमेंट की होती है और राज्य सरकार अगर यह कहे कि हम अमुक जगह के बजाय दूसरी जगह पर लगाना चाहते हैं तो भारत सरकार उस के लिये इजाजत दे देती है।

Shri B. S. Murthy : On what basis are these schemes sanctioned—either on the basis of the existence of industries there, or because of unemployment among the population?

Shri Manubhai Shah : Both these factors and many more go to determine where the centres are to be opened.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि क्या मंत्री महीदय ने कुछ ऐसा विचार रखा है कि पार्लियामेंट के मेम्बरों से पूछ करके उन के जिलों में इस प्रकार का काम किया जाय ?

श्री मनुभाई शाह : जी हां, हम चाहते हैं कि मेम्बर साहबान इस बारे में हम को अपनी सलाह दें।

Togoland

*627. **Shri Kasliwal :** Will the Prime Minister be pleased to state whether Government as a member of the Trusteeship Council has any information regarding the question of the future of Togoland under the French Republic?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon) : The question of the future of the Trust Territory of Togoland under French Administration has been

under the consideration of the Trusteeship Council and the General Assembly of the United Nations for some time. In a resolution adopted on the 23rd January, 1957 the General Assembly resolved to dispatch a Commission of six members to the Trust Territory to examine the entire situation resulting from the application of the new constitution promulgated in August 1956 and to submit a report thereon, with its observations and suggestions, to the Trusteeship Council for its consideration.

Shri Kasliwal: At the last session of the UN Trusteeship Council to which the hon Deputy Minister has referred, fears were expressed that France was proceeding apace to incorporate Togoland into metropolitan France. May I know whether Government has any information as to what step France is taking for the incorporation of this territory into France?

Shrimati Lakshmi Menon: The French Government has submitted to the Trusteeship Council a memorandum as well as the Statute of Togoland which was passed by the Territorial Council of French Togoland.

Shri Kasliwal: At its session in 1956 the UN General Assembly had recommended that elections should immediately take place in this territory, but France seems to have given no indication as to when elections will take place. May I know whether now the Government have any information as to whether France has given any indication as to when elections will take place?

Shrimati Lakshmi Menon: It is to study this that a Commission of six is proposed by the Trusteeship Council, and that Commission was scheduled to leave for the French territory yesterday, i.e. the 29th May, 1957.

Shri Joachim Alva: Has the Government of India placed any planned programme in regard to these trusteeship territories before the UNO?

Shrimati Lakshmi Menon: The question is about the trust territory of Togoland, not about all the trust territories.

Export of Manganese Ore

*628. **Shri Wodeyar:** Will the Minister of Commerce and Industry be pleased to state

(a) the total dollars earned by the export of manganese ore during 1956; and

(b) the total import in terms of dollars during 1956 of ferro-manganese alloy?

The Minister of Commerce (Shri Kanungo): (a) Information is being collected and will be placed on the table of the House.

(b) There was no import of ferro-manganese from dollar area during 1956.

Shri Wodeyar: Which are the countries importing this ore?

Shri Kanungo: The USA, UK, Sweden, Norway, Germany, France, Italy, Japan, Canada and some other countries.

Shri Wodeyar: Is it considered a strategic material by certain countries like Russian and America?

Shri Kanungo: I do not think so.

Shri Shankariah: In order to cut the imports, there was an idea of starting another ferro-manganese plant at Badravati. Is the Government starting it or has it given it up?

Shri Manubhai Shah: Yes, Sir. The plant has been licensed and has started production since April 1956.

Shri Tangamani: Is the export trade in manganese being conducted by the State Trading Corporation?

Shri Kanungo: Part of it is conducted by the State Trading Corporation and part by others.